

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 2835
TO BE ANSWERED ON 10.03.2026**

PMS-SC SCHEME

2835. SHRI MANOJ KUMAR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of Central and State share funds released and utilized, along with number of beneficiaries under Post Matric Scholarship for SC Students (PMS-SC) during the last ten years, year and State/UT-wise;
- (b) whether the Government is aware of the fact that due to non-implementation of Freeship Card and non-reimbursement of full fees as per PMS-SC Guidelines, 2021, if so, the details thereof;
- (c) the details of arbitrary fee capping by Bihar State Government in the Central PMS-SC Scheme;
- (d) whether Bihar received only 130 crore out of 21,363 crore of CA and 3,57,111 students benefited during the last five years; and
- (e) if so, the steps taken/being taken by the Union Government to ensure strict implementation of the Freeship Card and full fee reimbursement under PMS-SC Guidelines, 2021 in Bihar and stop arbitrary fees capping, if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RAMDAS ATHAWALE)

(a) to (e): Department of Social Justice and Empowerment (DoSJE) implements Centrally Sponsored Scheme namely Post-Matric Scholarship for Scheduled Caste (SC) students through the State Government/Union territory Administration. Under this Scheme, scholarship is released through Direct Benefit Transfer (DBT) mode directly into the Aadhaar Seeded Bank Account of the beneficiaries. The State/UT-wise beneficiaries and disbursement during the last ten Financial Years (FYs) across the Country including State of Bihar is at **Annexure-I.**

There is a provision of Freeship Card in the Scheme Guidelines of Post-Matric Scholarship scheme (PMS-SC) whereby State Government/Union territory administration issues Freeship Card to eligible students to study in the institution without pre-payment of the fees. The release of Central share of scholarship is contingent upon State Government/Administration of Union Territory to share the State/UT paid data to the National Scholarship Portal. This Scheme is open ended and demand driven. Further, compulsory non-refundable fees including tuition fee, as fixed by the Fee Fixation/Rationalization Committee of the State Government/Union territory administration is disbursed to the beneficiaries as per the funding pattern under the Scheme.

State Government of Bihar, vide resolution dated 03.02.2026 has made provision for prescribed compulsory fee and tuition fee with full payment under the Post Matric Scheme for the students belonging to Scheduled Castes (SCs) and Scheduled Tribes (STs) studying in Central/ State Educational Institutions.

Representations regarding implementation of Schemes are immediately forwarded to the concerned State Government/Union territory Administration being the implementing agency for taking remedial action as per provisions of the scheme guidelines.

ANNEXURE I REFERRED TO IN REPLY TO PARTS (A) TO (E) IN RESPECT OF LOK SABHA UNSTARRED QUESTION NO. 2835 FOR REPLY ON 10.03.2026 REGARDING PMS-SC SCHEME ASKED BY SHRI MANOJ KUMAR.

No. of beneficiaries and amount disbursed {Central Assistance (CA) Released} under Central Sponsored Scheme namely Post Matric Scholarship for Scheduled Caste (SC) students during Financial Year (FY) 2015-16 to 2024-25:

S.No.	States/UTs	(Rs. In Cr.)									
		2015-16		2016-17		2017-18		2018-19		2019-20	
		CA Released	Beneficiaries								
1.	Andhra Pradesh	133.4	600089	143.9	685102	317.4	658534	90.0	660193	287.6	369316
2.	Assam	8.1	40236	16.9	38366	0.00*	23874	15.0	7606	0.00*	6668
3.	Bihar	74.7	155000	40.8	NR	0.00*	89213	0.00*	96189	0.00*	109869
4.	Chandigarh	0.00*	2600	0.00*	3000	1.4	2203	7.9	1086	0.00*	769
5.	Chhattisgarh	6.2	86335	1.9	90871	39.0	95565	3.2	104900	3.2	96362
6.	DD & DNH	0.00*	156	0.00*	170	0.00*	NR	0.00*	NR	0.00*	-
7.	Delhi	0.00*	27064	4.7	NR	0.00*	20100	7.0	14057	1.9	19508
8.	Goa	0.1	247	0.00*	108	0.1	280	0.00*	280	0.00*	201
9.	Gujarat	59.6	159013	52.4	166582	143.4	131169	180.5	127102	0.00*	131284
10.	Haryana	68.6	76222	107.3	94377	0.00*	123062	58.0	123062	0.00*	91438
11.	Himachal Pradesh	27.0	48685	24.0	55213	74.2	33057	53.2	24949	0.00*	20758
12.	Jammu & Kashmir	0.9	12452	2.0	4094	13.6	11040	0.00*	7159	0.00*	11995
13.	Jharkhand	9.1	33733	20.7	NR	8.9	20177	17.2	22629	0.00*	24038
14.	Karnataka	38.4	318125	33.0	297478	395.4	322606	29.1	302286	121.4	330000
15.	Kerala	16.4	120667	42.6	131314	83.9	132286	0.00*	146998	9.8	139821
16.	Madhya Pradesh	103.0	288358	33.0	323642	230.4	361268	0.00*	361268	0.00*	339676
17.	Maharashtra	279.8	524232	106.6	404656	504.9	540993	1433.9	426506	0.00*	325856
18.	Manipur	6.2	4041	5.8	7310	7.5	6566	7.5	5516	7.9	8163
19.	Meghalaya	0.00*	0.00	0.00*	0.00	0.00*	0.00	0.00*	0.00	0.00*	0.00
20.	Odisha	89.9	179454	198.8	106668	47.4	202125	208.9	202917	140.7	169666
21.	Puducherry	0.00*	5426	0.00*	NR	0.00*	6241	0.00*	6241	0.00*	6422
22.	Punjab	89.3	305822	280.0	309468	115.7	274730	631.3	200553	206.4	0
23.	Rajasthan	82.5	143602	200.5	310639	329.3	191184	77.6	339157	314.5	457915
24.	Sikkim	1.6	291	2.5	328	0.00*	361	1.0	387	1.0	464
25.	Tamil Nadu	460.6	758290	743.2	796206	434.4	761114	1407.3	761114	925.8	611434
26.	Telangana	124.5	265108	331.6	278363	140.2	212706	0.00*	272169	0.00*	220381
27.	Tripura	16.2	16765	19.0	14943	19.9	14652	25.9	16982	35.4	17992
28.	Uttar Pradesh	469.0	947622	270.0	1095469	254.2	1238139	1672.8	1274740	655.1	1360376
29.	Uttarakhand	25.1	20194	73.0	39864	39.6	69504	0.00*	73920	0.00*	38077
30.	West Bengal	22.8	540976	43.6	607744	212.5	382795	0.00*	450004	0.00*	518953
	Total	2213.8	5680805	2798.7	5861975	3414.1	5925544	5928.1	6029970	2711.3	5427402

* Funds could not be released due to non-receipt of requisite information from States/UTs

NR-Not reported

(Rs. In Cr.)

S.No.	States/UTs	2020-21		2021-22		2022-23		2023-24		2024-25	
		CA Released	Beneficiaries								
1.	Andhra Pradesh	450.0	409678	298.5	243823	372.5	238915	200.5	195269	605.7	3,03,298
2.	Assam	18.0	7942	0.00	0.00	9.2	11140	13.9	8426	8.7	12,073
3.	Bihar	47.8	78181	0.00	0.00	37.5	136340	21.2	68975	23.9	73,615
4.	Chandigarh	0.00	1128	1.5	899	2.4	876	0.5	287	2.7	1,253
5.	Chhattisgarh	38.5	101987	29.0	87464	45.0	96267	36.1	79237	39.9	87,675
6.	DD & DNH	0.00	142	0.00	0.00	0.2	98	0.00	0.00	0.00	0.00
7.	Delhi	0.00	20709	0.00	0.00	13.6	7531	9.9	3,160	22.1	4,692
8.	Goa	0.00	66	0.00	0.00	0.00031	1	0.04	34	0.08	58
9.	Gujarat	170.3	145413	102.5	97697	220.2	113531	384.2	1,79,116	399.9	1,57,584
10.	Haryana	0.00	68183	0.00	0.00	131.5	87913	120.5	70,464	94.8	55,444
11.	Himachal Pradesh	11.3	16445	0.00	0.00	17.6	21502	22.4	23,959	35.6	33,149
12.	Jammu & Kashmir	0.00	9856	0.03	100	5.4	10097	4.6	7,370	4.0	6,567
13.	Jharkhand	13.4	30608	4.1	7805	18.1	33922	31.3	44,610	45.0	57,784
14.	Karnataka	252.7	318389	65.4	131448	342.0	458548	421.0	4,03,965	422.9	4,04,008
15.	Kerala	86.8	125898	45.7	90866	56.8	42521	119.1	1,55,319	160.7	1,47,531
16.	Madhya Pradesh	319.4	475993	8.2	48270	335.0	445319	366.8	3,46,289	486.7	6,36,303
17.	Maharashtra	558.0	391778	63.0	68576	359.4	148573	1652.9	7,49,317	929.9	3,62,808
18.	Manipur	6.8	6096	0.00	0.00	7.3	8988	1.9	2,125	6.7	7,938
19.	Meghalaya	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.10	25
20.	Odisha	130.6	173264	78.2	75530	338.3	299369	127.4	1,43,861	181.5	1,91,873
21.	Puducherry	2.2	4303	0.00	0.00	3.6	3904	2.8	2,564	3.2	2,694
22.	Punjab	191.5	176482	209.7	152157	62.8	40708	284.8	1,99,508	410.4	2,94,284
23.	Rajasthan	284.0	365604	95.6	217176	241.3	303252	147.1	1,51,922	180.5	2,29,002
24.	Sikkim	0.8	351	0.00	0.00	0.7	448	0.52	216	0.4	172
25.	Tamil Nadu	120.2	654131	278.8	441672	726.2	543772	713.7	6,43,761	1032.0	9,34,793
26.	Telangana	245.0	223613	0.00	0.00	0.00	0.00	0.00	0.00	0.00#	0.00#
27.	Tripura	30.3	14721	0.00	0.00	38.9	22278	40.9	16,858	51.6	19,849
28.	Uttar Pradesh	892.3	802648	537.2	868554	926.0	1269634	674.8	9,49,934	366.0	6,44,827
29.	Uttarakhand	9.7	30530	0.00	0.00	12.5	27735	12.9	23,804	19.6	26,216
30.	West Bengal	128.1	361943	112.2	493099	63.3	273953	62.4	2,68,228	26.6	1,08,693
	Total	4008.6	5016082	1930.3	3025136	4388.3	4647135	5475.4	4738578	5562.2	4804208

CA-Central Assistance

State of Telangana has been on-boarded since 2024-25 and No State share paid data has been received from the State of Telangana on the central portal.
